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Title: Papers laid on the Table by Ministers/members

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1223/16/14]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

- (i) The Employees' Pension (Second Amendment) Scheme, 2014 published in Notification No. G.S.R. 593(E) in Gazette of India dated 19th August, 2014.
- (ii) The Employees' Provident Funds (Amendment) Scheme, 2014 published in Notification No. G.S.R. 608(E) in Gazette of India dated 22nd August, 2014.
- (iii) The Employees' Pension (Amendment) Scheme, 2014 published in Notification No. G.S.R. 609(E) in Gazette of India dated 22nd August, 2014.
- (iv) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 2014 published in Notification No. G.S.R. 610(E) in Gazette of India dated 22nd August, 2014.

(4) A copy of the Notification No. G.S.R. 689(E) (Hindi and English versions) published in Gazette of India dated 25th September, 2014, containing corrigendum to the Notification No. G.S.R. 320(E) dated 6th May, 2014 issued under the Employees' Provident Fund and Miscellaneous Provisions Act, 1952.

[Placed in Library, See No. LT 1224/16/14]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, for the year 2013-2014.

[Placed in Library, See No. LT 1225/16/14]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1226/16/14]

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : अध्यक्ष महोदया, मैं खान खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उपधारा(1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1) सा.का.नि. 630 (अ) जो 1 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की दूसरी अनुसूची में कतिपय संशोधन किए हैं।

(2) सा.का.नि. 631 (अ) जो 1 सितम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की तीसरी अनुसूची में कतिपय संशोधन किए हैं।

(3) खनिज छूट (सूझा संशोधन) नियम, 2014 जो 8 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 710 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 1227/16/14]

12.03 hrs

COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME (LOK SABHA)

Statements

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